



University of Calcutta  
**JOURNAL & SEMINAR  
COMMITTEE**



University of Calcutta  
Department of Law

## JOURNAL & SEMINAR COMMITTEE

Of Two Thousand Twenty And Two Thousand Twenty One

PRESENTS

# NATIONAL ARTICLE WRITING COMPETITION 2020

### THEME - PUBLIC LAW AND CRIMINAL LAW

1. Upholding the Rule of Law in the Tussle of Rule by Judiciary vs. Rule by Government
2. Selective Nature of Judicial Activism of the Supreme Court of India
3. Health vs. Education: An Analysis on the Dilemma with the Decisions of UGC/MHA
4. The Interplay between Cyber Security, Digital Privacy and Digital Surveillance
5. Transparency in Electoral Financing and Electoral Bonds
6. Analyse the Inception and Working of the 'Rarest of the Rare Doctrine' in Awarding Death Penalty
7. Constitutional Validity of Article 73 of the Indian Constitution
8. Contemptuous Liabilities in Criticism of Judicial Decisions
9. Police Brutality: Custodial Violence and/or Encounters
10. Feminism and Indian Criminal Laws
11. Ignorance of Government in Implementation of Environmental Laws

12. Animal Rights Violation / Implementation of Regulations of Maritime Wildlife Management.
13. Legal Validity and/or Implications of Banning Apps in India
14. The Role of Welfare State: Protection of Business vs. Suspension of Labour Laws
15. Access to Internet and Digital Conversion of Court Proceedings
16. Cryptocurrency Regulations in India in Times of COVID-19: A Boon or Bane?

### THEME - INTERNATIONAL LAW AND COMMERCIAL LAW

17. Upholding the UN Charter: Neutrality of UN Organizations
18. Human Rights Obligations of Private Corporations Under International law
19. A Comparison of Regulations of Horizontal Agreements in the EU, Japan and China
20. Aircraft Acquisition Contracts and Force Majeure: A Way Out For Airlines?

## IMPORTANT DATES

Last Date of Registration: 2nd August, 2020 (Sunday)

Last Date of Submission: 31st August, 2020 (Monday)

Date of Publication of Results: 20th September, 2020 (Sunday)

## REGISTER HERE

<https://forms.gle/BtGHwQiqnsp8mJJF9>

Registration fee

₹50 (for single authored submission)

₹80 (for co-authored submission)

- ❖ 1st Prize: ₹500 + Certificate of Merit + Publication in Legis Sententia
- ❖ 2nd Prize: ₹300 + Certificate of Merit + Publication in Legis Sententia
- ❖ 3rd Prize: ₹200 + Certificate of Merit + Publication in Legis Sententia



Online Media  
Partner  
**Legge Rhythms**

## About the University

The University of Calcutta, informally known as Calcutta University, is a collegiate public state university located in Kolkata, West Bengal. It was established on 24 January 1857 and was one of the first institutions in Asia to be established as a multidisciplinary and Western-style university. Established in 1909 under the guidance of Sir Ashutosh Mukherjee, the Department of Law of the University of Calcutta is one of the oldest legal institutions in the South Asian subcontinent.

## About the Journal & Seminar Committee

The Journal and Seminar Committee (JSC) is a student-run academic committee of the Department of Law, University of Calcutta, committed to regulate, facilitate and promote the spirit of legal research, academic writing and substantive discourse within the realm of contemporaneous jurisprudence. Although established by name in 2017, the Committee adopted its Specific Rules on 19th June, 2019. Since, the structure of the Committee and its functions thereof were formalised upon ratification of the said Rules. Deriving its delegated authority from the Student Committee Rules of 2017, the 2019 Specific Rules of the Journal and Seminar Committee mandate the Committee's oversight on the functioning of the Departmental Journal and Blog, and provides it with the exclusive authority to organise Lectures, Seminars, Conferences, Competitions and Symposia within the Department. Presently, the Committee runs the Department's official Blog (Legis Sententia) and Podcast [(il)Legality] and has organised a panel discussion seminar titled "Dialogue on Advocacy in the Higher Judiciary and its Contribution to Evolving Jurisprudence" in August last year.

## About the Competition

With the commencement of the new JSC Academic Year 2020-21, the present Executive Board of the Committee has decided to conduct a National Article Writing Competition to provide an academic platform for the young and brilliant legal minds of the country to edge and showcase their research, analytical and writing skills. The central motive of this competition is to give rise to a formal opportunity where constructive opinions on the contemporaneous jurisprudential issues of paramount importance and fundamental relevance can, under the guidance of our sub-themes, be fearlessly deliberated upon.

## Eligibility

The competition is open for all the law students enrolled under any undergraduate, postgraduate or doctoral course at any college or University recognised by Bar Council of India.

## Submission Specifications

- The length of the Article should be between 1,500 and 2,000 words (exclusive of citations) and should not violate the lower or upper limit.
- The Article shall be submitted ONLY in MS Word (.doc/.docx) format.
- The Article shall be in a single-column layout with margins justified.
- Font: Times New Roman; Language of the Article shall be English only.
- Title Font Size: 14; Body Font Size: 12; Citation Font Size: 10
- Body Line Spacing: 1.5; Citation Line Spacing: 1.0
- Page Margin Spacing: 1" (Top, Bottom, Left & Right)
- Citation Format: 20th Edition Harvard Bluebook.
- All references must be in the form of footnotes only.

## Submission Guidelines

- Participants are supposed to express their thoughts on any one of the specified sub-themes only.
- A participant is allowed to submit a single Article only.
- Co-authorship is allowed to a maximum of two authors.
- More than one submission from the same participant (or his co-author) shall not be registered.
- Usage of unparliamentary words/remarks are highly discouraged.
- The submission shall not unreasonably showcase any defamatory thoughts towards any gender, community, caste, creed, or religion whatsoever.
- All Article submissions shall be made to **culawjsc[at]gmail.com** & subject of the mail shall be “**JSC National Article Writing Competition 2020**”.
- The body of the mail shall essentially comprise of the following details of author and co-author:-

Name, Name of Institution, Name of University, Year of study, Sub-theme under which the submission has been made.

**ALL PARTICIPANTS SHALL GET A CERTIFICATE OF PARTICIPATION**

### DISCLAIMER

The Articles are strictly meant to be an original work of the authors. If any Article is found to be plagiarised or pending for review/publication in some other institution, it shall be subject to immediate disqualification. Participants not adhering to the guidelines shall be marked negatively. The decision of the Journal and Seminar Committee regarding any matter relating to the Competition shall be final.

## Registration Guidelines

The participant(s) has to pay a minimal registration fee of ₹50 (for single authored submission) / ₹80 (for co-authored submission).

The participant is required to register at this Google form link: <https://forms.gle/BtGHwQiqnsp8mJJF9>

(The screenshot of payment receipt containing all relevant details should be attached to the registration form)

## Bank Details

Name: Anogh Chakraborty, State Bank of India

Account Number: 37811244783

IFSC Code: SBIN0001888

Or,

Make a payment on **Google Pay** at 8910738288 (Anogh Chakraborty)

## Contact Details

All submission queries may be directed at Journal and Seminar Committee, addressed to the aforementioned email handle bearing the title— “Query Re:/Regarding JSC National Article Writing Competition 2020”

## Official Social Media and Publication handles of Journal and Seminar Committee

 Departmental Blog can be accessed at <https://medium.com/legis-sententia>

 Departmental Podcast can be accessed at <https://medium.com/il-legality-podcast>

 Departmental Journal can be accessed at <https://issuu.com/jsc-cu>

 Facebook page: <https://www.facebook.com/CULawJSC/>

 Instagram: <https://www.instagram.com/culawjsc/>

 Twitter: <https://twitter.com/CULawJSC/>

 LinkedIn page: <https://www.linkedin.com/company/culawjsc/>